POST OFFER PUBLIC ANNOUNCEMENT TO THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

MAN ALUMINIUM LIMITED

Registered Office: Man House, 102, S.V. Road, Vile Parle (West), Mumbai - 400 056
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This Post Offer Public Announcement is being issued by SPA Merchant Bankers Limited ("Manager to the Offer") on behalf of Mr. Ravinder Nath Jain and Mr. Mohinder Jain, both resident of K - 4/20, Model Town II, Delhi - 110 009 (herein referred to as "Acquirers") along with Mrs. Alka Jain, Mrs. Anita Jain, Mr. Aditya Jain, Mr. Adish Jain, Ms. Dipti Jain and Ms. Manisha Jain (hereinafter referred to as "Persons acting in concert" / "PACs") to the equity shareholders of Man Aluminium Limited (hereinafter referred to as "Target Company") pursuant to and in compliance with the Regulation 10 & 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto.

This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on July 31, 2009 and Letter of Offer dated October 09, 2009 where by Acquirers had made an open offer (hereinafter referred to as "Offer") to acquire 676,061 fully paid equity shares of face value Rs. 10/- each representing 20% of the paid up share capital and voting rights of the target company at a price of Rs. 45/- per equity share payable in cash.

The details subsequent to the completion of the abovementioned offer are as follows:

1.	Name of the Target Company	:	Man Aluminium Limited
2.	Name of Acquirers (including PACs)	:	Mr. Ravinder Nath Jain and Mr. Mohinder Jain (Acquirers) Mrs. Alka Jain, Mrs. Anita Jain, Mr. Aditya Jain, Mr. Adish Jain, Ms. Dipti Jain and Ms. Manisha Jain (Person acting in concert)
3.	Name of Manager to the Offer	:	SPA Merchant Bankers Limited
4.	Name of Registrar to the offer	:	Beetel Financial and Computer Services Private Limited
5.	Offer Details (a) Date of opening of the Offer (b) Date of closure of the Offer	 : :	 October 21, 2009 (Wednesday) November 09, 2009 (Monday)

6. Details of the Acquisition:

Sr. No.	Item	Proposed in the Letter of Offer		Actual	
a)	Offer Price	Rs. 45		Rs. 45	
b)	Shareholding of Acquirers along with PAC before Share Purchase Agreement & Public Announcement	**No. of Shares**	%	**No. of Shares**	%
		175,000	5.18	175,000	5.18
c)	Shares proposed to be acquired by way of Share Purchase Agreement	**No. of Shares**	%	**No. of Shares**	%
		1,559,888	46.15	1,559,888	46.15
d)	Shares acquired in the open Offer	**No. of Shares**	%	**No. of Shares**	%
		676,061	20.00	472,962	13.99
e)	Size of the Open Offer (Number of Share multiplied by Offer Price per share)	Rs. 30,422,745 (676,061 x 45)		Rs. 21,283,290 (472,962 x 45)	
f)	Shares acquired after PA but before 7 working days prior to closure date	NIL		NIL	
g)	Post Offer shareholding of acquirers	**No. of Shares**	%	**No. of Shares**	%
		2,410,949	71.32	2,207,850	65.32
h)	Pre and Post Offer shareholding of Public (No. & %)	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		1,644,618	968,557	1,644,618	1,171,656
		48.65%	28.65%	48.65%	34.66%

7. The total shares tendered under the offer were 476,496 and the total shares accepted under the offer are 472,962. Out of the shares tendered under the offer, 3,534 equity shares were rejected on the ground, namely (a) signature mismatch, (b) invalid share transfer deed and (c) shares of company other than Man Aluminium Limited tendered.
8. Status of the Escrow Account, whether released or not: Released in favor of the Acquirers after transfer of requisite funds to the Special Account towards payment made to the applicants whose shares have been accepted under the offer.
9. Payment to all the shareholders for shares accepted in the offer has been made and dispatched by November 23, 2009. No interest was required to be paid to the shareholders of the Target Company.
10. Status of Investors complaints received, if any: **Nil**

A copy of this Post Offer Public Announcement would also be available on SEBI's website at www.sebi.gov.in.

The Acquirers and PACs and Board of Directors of PACs accept full responsibility for the information contained in this announcement and also accept responsibility for the obligations of acquirers and persons acting in concert as laid down in the Regulations.

Issued by the Manager to the Offer on behalf of the Acquirers

SPA
THE FINANCIAL ADVISORS

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SEBI Regn. No.: INM 000010825
Contact Person: Mr. Nitin Somani

Date : November 27, 2009
Place: New Delhi